NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/621/(IB)/2017

NAME OF THE PETITIONER(S)

: HIMALAYA VENTURES LTD

NAME OF THE RESPONDENT(S)

: CARAVEL LOGISTICS

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.H. ARVINDH PANDIAN

SENIOR COUNSEL FOR AVWASH HEISHNAN RAVI B

ROSHAN ATTQ

ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for the Respondent present. Matter is adjourned for the appearance of the Petitioner. Put up on 14.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk